

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

## ORDER SHEET

APPLICATION NO. .... 201 OF 2012

Applicant (s)

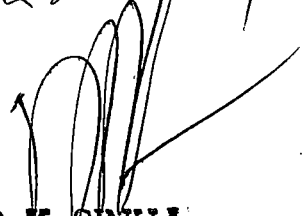
Respondent (s)

Advocate for

Advocate for

Applicant (s)

Respondent (s)

Notes of the Registry	Orders of the Tribunal
17/05/2012	<p>Mr. Harish Mathur, Counsel for applicant.</p> <p>The learned counsel for applicant wishes to withdraw this O.A. with liberty to file a fresh application. Allowed.</p> <p>The O.A. is dismissed as withdrawal with liberty to file a fresh O.A.</p> <p> B. K. SINHA MEMBER (A)</p>